

QA. 204/09

19/3/10

Hon. Dr. A.K. Mishra, A.M.

Mihir Kumar, counsel
for applicant seeks adjournment.

Wt. gr. on 25-03-2010.

by
A.M.

25/3/10

For applicant: Sh. Poojen Kumar

For respondents: Sh. S. Verma

learned Counsel for the applicant
submits that the directions of this
Tribunal has already been complied
with, therefore, this application has
become infructuous. In the circumstances,
the Execution application is dismissed
as having become infructuous.

by
(Dr. A.K. Mishra)
M(A)

ok
copy to order
dated 25-3-2010
Be Anand
29-3-2010